- Note :-- 1. Tied up and part- heard matters will be listed on Wednesday in 2nd half before respective Benches, subject to any further instruction of Hon'ble Judges concerned.
 - All motions and mentioning of D. B. Civil side in respect of cases already listed, to be listed or to be filed, and matters assignable, under any heading, shall be made before D. B. I.
 All motions and mentioning of D. B. Criminal side in respect of cases already listed, to be listed or to be filed, and matters assignable, under any heading, shall be made before D. B. II.
 - 3. All motions and mentioning of S. J. matters whether Civil or Criminal, in respect of cases already listed, to be listed or to be filed, and matters assignable, under any heading, shall be made before respective Single Benches dealing with the subjects as per roster and, in case of a particular subject assigned before more than one Bench, before the seniormost Hon'ble Judge presiding over such Benches. <u>SITTING OF BENCHES OF PATNA HIGH COURT FROM 10th November, 2014</u> DIVISION BENCHES
- 1. Hon'ble The Chief Justice & I. LPA - Orders, Admission and Hearing (2012 & 2013) Hon'ble Mr. Justice Ashwani Kumar Singh II. All cases relating to Taxation -- Orders, Admission and Hearing III. CWJC -- Other than PIL and the matters arising from CAT Orders-- Orders, Admission and Hearing IV. M. A. (Taxtation) - Orders, & Hearing u/o 41 Rule 11 C. P. C. V. Company Appeals -- Orders, Admission & Hearing. I. LPA - Orders, Admission & Hearing (2014) 2. Hon'ble Mr. Justice Igbal Ahmed Ansari Hon'ble Justice Smt. Anjana Mishra II. The matters arising from CAT Orders--(Orders, Admission and Hearing.) III. Any other civil matters not assigned to any other D.B. 3. Hon'ble Mr. Justice V.N. Sinha & I. Cr. Appeal against conviction Hon'ble Mr. Justice Prabhat Kumar Jha II. Govt. Appeal, Cr. Appeal against acquital III. Any other Criminal matters not assigned to any other D.B. IV. CWJC -- PIL 4. Hon'ble Mr. Justice Navaniti Prasad Singh & Cr. Appeal -- Hearing (Specially assigned) Hon'ble Mr. Justice Jitendra Mohan Sharma 5. Hon'ble Mr. Justice Ramesh Kumar Datta & I.. M. A. (Except Taxtation matters) Hon'ble Mr. Justice Dr. Ravi Ranjan II. CWJC -- Orders, Admission & Hearing --Specially assigned III.LPA - Orders, Admission & Hearing (up to 2011) 6. Hon'ble Mr. Justice Dharnidhar Jha &
 - I. Criminal Appeals & Govt. Appeals –Hearing II. Original Cr. Misc. – Orders, Admission and Hearing. III. All Cr. W. J. C. (Habeas Corpus) – Orders, Admission &Hearing.

CIVIL & CRIMINAL SINGLE BENCHES

Hon'ble Mr. Justice Amaresh Kumar Lal

 Hon'ble Mr. Justice Samarendra Pratap Singh

 Group -- II(iii) -CWJC :--Orders, Admission & Hearing. II. Specially assigned
 Hon'ble Mr. Justice Ajay Kumar Tripathi
 Group -- II(ii) -CWJC (2013 & 2014) :--Orders, Admission & Hearing. II. Specially assigned

 Hon'ble Mr. Justice Mihir Kumar Jha

 Group -- IV CWJC -- Orders, Admission & Hearing. II. Company Petitions and Company Applications III. Specially assigned

4. Hon'ble Mr. Justice Kishore K. Mandal I. Second Appeals -- Admission, Order & Hearing II. Election Petitions

5. Hon'ble Justice Smt. Anjana Prakash I. Criminal Misc. Matters under Section 482 Cr. P. C. (2014) Matters II. Govt. Appeals and Criminal Application under Section 341 Cr. P. C. -- Orders, Admission & Hearing. III. Other Criminal matters not assigned to any other Bench -- Orders, Admission & Hearing. 6. Hon'ble Mr. Justice Jyoti Saran Group--V -CWJC (2013 & 2014) Orders, Admission & Hearing 7. Hon'ble Mr. Justice Rakesh Kumar I. MJC and Civil matters not assigned to any other Bench --Orders, Admission & Hearing. II. Miscellaneous Appeals -- Orders, Admission & Hearing. 8. Hon'ble Mr. Justice Birendra Prasad Verma I. Group -- II (i) -- CWJC (up to 2011 & 2014) -- Orders, Admission & Hearing. II. Civil Review --Orders, Admission & Hearing. 9. Hon'ble Mr. Justice Dinesh Kumar Singh I. Cr. Revision --- Orders, Admission & Hearing. II. Cr. Miscellaneous Applications for Cancellation of Bail and Transfer -- Orders, Admission & Hearing. 10. Hon'ble Mr. Justice Akhilesh Chandra Criminal Misc. Matters under Section 438 Cr. P.C. (2014) 11. Hon'ble Mr. Justice Gopal Prasad I. Cr. Appeals -- Admission, Order and Hearing II. Cr. W.J. C.-- Orders, Admission & Hearing. 12. Hon'ble Mr. Justice Mungeshwar Sahoo I.F. A. -- Order and Hearing II. Specially assigned 13. Hon'ble Mr. Justice Hemant Kumar Srivastava Group -- V - CWJC (up to 2012) - Orders, Admission & Hearing 14. Hon'ble Mr. Justice V. Nath I. Group - II (i) -CWJC (2012 & 2013) --Orders, Admission & Hearing. II. Specially assigned 15. Hon'ble Mr. Justice Shivaji Pandey I. Group -- III CWJC -- Orders, Admission & Hearing. II. Request cases. -- Orders, Admission & Hearing. III. Group - II (iv) - CWJC :-- Orders, Admission & Hearing. 16. Hon'ble Mr. Justice Vikash Jain Criminal Misc. Matters under Section 438 Cr. P.C. 17. Hon'ble Mr. Justice Ahsanuddin Amanullah Criminal Misc. Matters under Section 439 Cr. P.C. (2014) 18. Hon'ble Mr. Justice Aditya Kumar Trivedi Criminal Misc. Matters under Section 439 Cr. P.C. I. Specially assigned Writ Petitions arising from orders of 19. Hon'ble Mr. Justice Rajendra Kumar Mishra Civil Courts/ converted from Civil Revision Applications (U/s 115 C. P. C.) --Orders, Admission & Hearing. II. Civil Revision -- Orders, Admission & Hearing. III. Testamentary cases, -- Orders, Admission & Hearing. 20. Hon'ble Mr. Justice Chakradhari Sharan Singh I. Group -- II(ii) -CWJC (up to 2012) :--Orders, Admission

& Hearing.

II. Specially assigned

21. Hon'ble Mr. Justice Ashutosh Kumar

Criminal Misc. Matters under Section 482 Cr. P. C. (Pending)